

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s JBM Shelters Pvt Ltd**

PETITION NUMBER : **IBA/826/2020**

APPLICATION NUMBER : a) IA(IBC)/788(CHE)2022
b) IA(IBC)/796(CHE)2022
c) IA(IBC)/797(CHE)2022
d) IA(IBC)/876(CHE)2022
e) Ivn.P(IBC)/5(CHE)/2022
f) IA(IBC)/376(CHE)2023

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IN THE MATTER OF : **M/s JBM Homes Pvt Ltd**

PETITION NUMBER : **IBA/812/2020**

APPLICATION NUMBER : **a) IA(IBC)/544(CHE)/2022
b) IA(IBC)/617/2022
c) IA(IBC)/648(CHE)2022
d) IA(IBC)/652(CHE)2022**

207)(a)IA(IBC)/788(CHE)2022 IN IBA/826/2020
207)(b) IA(IBC)/796(CHE)2022 IN IBA/826/2020
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208)(a)IA(IBC)/544(CHE)/2022 IN IBA/812/2020
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208)(d) IA(IBC)/652(CHE)2022 IN IBA/812/2020

COMMON ORDER

Ld. Counsel Ms. Elamathi for the Liquidator. Ld. Liquidator is present in person. Ld. Counsel for home buyer Mr. Deena Dayalan if present. Home buyers Ms.S.Amudha, Mr. Inder Agarwal, Ms. Vanaja Devanathan and Mr. Selvaraj were present. Ld. Counsel Mr.Avinash Krishnan Ravi appears for the erstwhile promoters. Ld. Counsel Mr. B. Raghupathy for home buyer Mr. Poongavanam. Ld. Counsel Mr.Mohammed Fayaz Ali for one of the home buyer Mr. Ashraf.

All the homebuyers are directed to make the payment immediately before he next hearing so that the project can commence for completion.

Also the Counsel for the Liquidator has stated she has filed a memo of decisions taken in the stakeholders committee.

Applications are posted for hearing on **11.03.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)